

The Minister of Commerce (Shri Kanungo): (a) Housing Colony Schemes are prepared by the State Governments on the basis of a pattern laid down by the Central Government.

(b) Schemes for the construction of 1670 houses in the States of Andhra Pradesh, Madras, Kerala, Bombay, Mysore, Uttar Pradesh and Orissa have been approved by Government.

(c) Rs. 62,03,233.

Work and Orientation Centre for Andhra Pradesh

***1035. Shri Ramakrishna Reddy:** Will the Minister of Labour and Employment be pleased to state whether Government propose to start some Work and Orientation Centres to develop the spirit of self-help and inculcate respect for manual work in the minds of the educated unemployed in Andhra Pradesh in the near future?

The Deputy Minister of Labour (Shri Abid Ali): There is no proposal for the present.

Salt Export

***1036. Shri Shree Narayan Das:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any fresh markets have been found for the export of Indian salt during 1957;

(b) whether any special efforts have been made or are proposed to be made for the promotion of export of salt; and

(c) what is the present position with regard to the export of salt?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) No, Sir.

(b) Yes. Salt exported to foreign countries has been exempted from the levy of cess. Prospects of exports are brought to the notice of the salt manufacturers' Associations.

(c) The total quantity of salt exported from 1st January to the 30th June, 1957 is 87,45,300 maunds (3,21,256 tons) as against 27,31,000 maunds (1,00,400 tons) during the corresponding period of 1956.

Bharat Sevak Samaj

***1037. Shri Krishnaiah:** Will the Minister of Planning be pleased to state whether the Commission have ascertained that funds made available by them to the Bharat Sevak Samaj are being spent for the purpose for which they were intended?

The Parliamentary Secretary to the Minister of Labour, Employment and Planning (Shri L. N. Mishra): Yes, Sir.

Export of Indian Tea

***1038. Shri H. N. Mukerjee:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether his attention has been drawn to reports that Indian tea is sold to Germany at exorbitant rates by British exporters; and

(b) if so, what the position is?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

Elementary Education

***1039. Shri Harish Chandra Mathur:** Will the Minister of Planning be pleased to state:

(a) whether Second Five Year Plan's targets to provide elementary education for 63 per cent of the 6—11 age group and 23 per cent of the 11—14 age group have been abandoned;

(b) if so, what fresh targets have been fixed; and

(c) what is the total cut in the allotment for the Ministry of Education and Scientific Research and how the balance has been re-allocated to the major heads?

The Parliamentary Secretary to the Minister of Labour, Employment and Planning (Shri L. N. Mishra): (a) No, Sir.

(b) and (c). The questions do not arise.

C.P.W.D. Workers

***1040. Shri Jadhav:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) what were the demands of the Central Public Works Department workers;

(b) how many of them have been conceded and what are they; and

(c) the amount per year that Government will have to spend in satisfying their demands?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 56.]

(c). There are about 14,000 members of various categories borne on the workcharged establishment of the C.P.W.D. stationed at various places in the country. It is rather difficult to assess precisely the financial implications of a large number of these demands. Where it is possible to do so, the time and labour involved may not be commensurate with the results.

Shortage of Technical Personnel

***1041. Shri H. N. Mukerjee:** Will the Minister of Planning be pleased to state:

(a) what will be the shortage of technical personnel for various pro-

grammes of Development by 1960-61, as computed by the Engineering Personnel Committee of the Planning Commission, if present schemes of technical education are not appropriately expanded; and

(b) what steps are being taken to prevent the shortage?

The Parliamentary Secretary to the Minister of Labour, Employment and Planning (Shri L. N. Mishra): (a) The shortage of technical personnel for various programmes of Development by 1960-61, as estimated by the Engineering Personnel Committee is of the order of 1,800 Graduates and 8,000 diploma holders, after taking into account the schemes of Technical Education in the Second Five Year Plan.

(b) Government have decided to expand the training capacity of 19 existing Engineering Colleges and 40 Polytechnics so as to obtain 2538 additional seats for degree courses and 4365 seats for diploma course. The question of establishing new institutions not provided for in the plan, is under consideration.

Trade with Muscat and Oman

***1042. Shri Shree Narayan Das:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any, if so, what kind of trade relations exist between India and the Government of Muscat and Oman; and

(b) whether trade between these two countries has suffered to any extent as a result of present disorders there?

The Minister of Commerce (Shri Kanungo): (a) No Trade Agreement has been concluded between India and the States of Muscat and Oman. Some trade is carried on between India and these territories but the volume is small.

(b) It is too early to assess the effect of the trouble in Oman on our trade.